

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4399/2016

GYANENDRA PRATAP SINGH

APPELLANT(S)

VERSUS

YOGENDRA PRATAP SINGH & ORS.

RESPONDENT(S)

Date : 17-06-2026 This appeal was called on for hearing today.

[Partial Court Working Days Bench]

CORAM :

HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) :

Mr. Anurag Dubey, Adv.
Mr. Surit Chaubey, Adv.
Ms. Ishtha Singh, Adv.
Mr. Ashish Kumar Upadhyay, AOR

For Respondent(s) :Mr. Mohan Pandey, AOR

Upon hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel
for appellant(s), the matter(s) stands adjourned.

List after four (04) weeks.

(D. NAVEEN)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR